

National Water Supply and Sanitation Committee

*78. **Shri Bishanchander Seth:**
Shri Hem Raj:

Will the Minister of Health be pleased to refer to the replies given to Starred Questions Nos. 439 and 467 on the 20th August, 1962 and state:

(a) whether the recommendations of the National Water Supply and Sanitation Committee were considered by the States;

(b) if so, how far this has solved the water problem in rural and urban areas;

(c) whether the proposal for setting up a non-statutory drinking water Board in the Union Ministry has been considered; and

(d) if so, what will be its powers and functions?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). From further replies received from State Governments it appears that the recommendations of the National Water Supply and Sanitation Committee are still under their consideration.

(c) Yes, but the proposal has not yet been finalised.

(d) Does not arise in view of (c) above.

Government Doctors for Rural Areas

*79. { **Shri Surendra Pal Singh:**
Shri Prakash Vir Shastri:
Shri Jagdev Singh
Siddhanti:
Shrimati Savitri Nigam:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that her Ministry has devised a three point formula to compel fresh medical graduate and other Government doctors to serve in the rural areas for a specified period of time, and that the formula in question has been communicated to the States for implementation; and

(b) if so what are the main points of that formula and whether the State Governments are agreeable to enforce it?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). The following proposals have been under consideration of Government to overcome the unwillingness of fresh Medical Graduates and other Government doctors to serve in the rural areas:—

(i) Confirmation in State Health Services and crossing of efficiency bars should be subject to the Medical Officer having served in the rural areas for 2 and 5 years respectively.

(ii) A period of one year's service in the rural areas after one year's rotating housemanship as recommended by the Indian Medical Council be made obligatory before full registration is granted.

(iii) The incentive of scholarships in consideration of entering into a bond to serve the Government for a period of 5 years after qualifying, should be offered to medical students.

These suggestions were considered and adopted by the Central Council of Health at its recent meeting held in Mahabaleshwar in October, 1962 and the relevant resolution is being sent to the State Governments/ Administrations for implementation.

C.H.S. Scheme

*80. { **Shri S. M. Banerjee:**
Shri Umanath:
Shri Bhakt Darshan:
Shri Bhagwat Jha Azad:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 944 on the 22nd May, 1962 and state:

(a) whether Government pensioners in Bombay city will also be covered by the C.H.S. Scheme;

(b) whether pensioners in Delhi are already getting this benefit; and

(c) if not, the reason for delay in the implementation?

The Minister of Health (Dr. Sushila Nayar): (a) There is no such proposal at present.

(b) No, Sir.

(c) The matter is under consideration.

Consumer Cooperatives

*81. { Shrimati Maimoona Sultan:
Shri Lakhmu Bhawani:

Will the Minister of **Community Development, Panchayati Raj and Cooperation** be pleased to state:

(a) whether there is a scheme for the encouragement of consumer cooperative stores for checking the rise in prices;

(b) if so, the details thereof; and

(c) the number of such stores to be set up in Delhi?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri Shyam Dhar Misra): (a) Yes, Sir. A scheme for the development of consumers cooperatives is under implementation in the third five year plan. In order to broadbase this movement in the light of the current emergency, a more comprehensive scheme is being prepared by the Government of India.

(b) A statement showing the details of the existing scheme is laid on the Table of the House. [See Appendix I, annexure No. 11.]

(c) Under the existing scheme it is proposed to organise/revitalise 60 Cooperative Stores in Delhi during the Third Plan. Out of these 12 stores have been organised/revitalised during the year 1961-62.

National Smallpox Programme

{ Shri D. N. Tiwary:
Shri Yashpal Singh:
Shri Ram Ratan Gupta:
Shri Rameshwar Tantia:
*82. { Shri Bhagwat Jha Azad:

{ Shri Vasudevan Nair:
Shri P. R. Chakraverti:
Shri Y. D. Singh:
Shri P. Venkatasubbaiah:

Will the Minister of **Health** be pleased to state:

(a) whether Government have considered the recommendations of the Advisory Committee on the National Small-pox programme about enactment of a legislation or promulgation of the Epidemic Diseases Act of 1897 in all the States; and

(b) if so, the decision of Government in the matter and if not what steps Government are taking to tackle the problem of smallpox?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Yes, Sir. The recommendations of the Advisory Committee have been considered and steps are being taken to advise the State Governments to take necessary action under the Epidemic Diseases Act, 1897 in all areas where even sporadic cases of smallpox are in existence so as to achieve 85 coverage of population with a potent vaccine which is being supplied to all the States.

Second Shipyard

{ Shri Bishanchander Seth:
Shri Warrior:
Shri Y. D. Singh:
Shri Venkatasubbaiah:
Shri P. K. Deo:
*83. { Shri Narendra Singh Mahida:
Shri A. K. Gopalan:
Shri Himatsinghka:
Shri P. C. Borooah:
Shri Surendra Pal Singh:
Shri Vasudevan Nair:
Dr. L. M. Singhvi:
Shri Bade:
Shri Morarka:

Will the Minister of **Transport and Communications** be pleased to state:

(a) whether it is a fact that Government have sought economic and technical assistance in the construction of a second state shipyard at Cochin; and